

economies of scale and streamlining licensing procedure and with a view to providing flexibility to the manufacturers to adjust their product mix depending on the market demand, the scheme of broad banding of industries was introduced by the Government. It now extends to 32 industries. There is no proposal to suspend the scheme of broad banding.

(b) to (d) The reference presumably is to the scheme of re-endorsement of capacity re-introduced by Government in January, 1986. Under this scheme the capacity indicated in the industrial licence could be re-endorsement (without having to obtain a fresh industrial licence) with reference to the highest production achieved during any of the previous five years *plus* one-third thereof. This facility is available during the Seventh Five Year Plan period. However, at present there is no proposal under consideration to increase the percentage of capacity indicated above.

Proposal to Import Captive Power Plant Equipments by Indian Petrochemicals Corporation

1042. SHRI INDRAJIT GUPTA: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Department of Chemicals and Petrochemicals have proposed to import captive power generating equipments for Indian Petrochemicals Corporation Limited;

(b) if so, the details thereof;

(c) whether the Bharat Heavy Electricals Limited is capable of supplying the same equipments; and

(d) if so, the reasons for not placing order with Bharat Heavy Electricals Limited?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R.K. JAICHANDRA SINGH): (a) and (b) Yes, Sir. Indian Petrochemicals Corporation Limited (IPCL) propose to import on turn-key basis a Captive Power Plant consisting of 3 gas turbine generator sets, 1 steam turbine generator set, 3 heat recovery steam generators, 1 fuel

oil treatment plant and other related accessories, auxiliaries and controls for Maharashtra Gas Cracker Complex (MGCC).

(c) M/s. Bharat Heavy Electricals Limited (BHEL) is one of the bidders for the supply of captive power plant under the International Competitive Bid Procedure of the World Bank for MGCC.

(d) No decision has yet been taken for placement of orders.

New Wage Pacts in Public Sector Undertakings

1043. SHRI INDRAJIT GUPTA: Will the Minister of INDUSTRY be pleased to state:

(a) whether negotiations have been initiated for new wage pacts in the public sector undertakings where the wage pacts have already ceased to be in existence; and

(b) if so, the details of such public sector undertakings where negotiations have already been started?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES IN THE MINISTRY OF (PROF. INDUSTRY K.K. TEWARY): (a) and (b) Broad parameters governing wage settlements having been communicated, it is for the managements and the workers to start negotiations. Enterprisewise details relating to such negotiations are not available.

Permission to Private Sector to Manufacture Bulk Drugs

1044. SHRI INDRAJIT GUPTA: Will the Minister of INDUSTRY be pleased to state:

(a) Whether Government have decided to permit private sector to undertake the manufacture of two bulk drugs - penicillin and polio vaccine, which have so far been reserved for public sector; and

(b) If so, the details thereof and reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND